

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 803
TO BE ANSWERED ON 09/02/2018

SETTING-UP OF KVKs IN ALL DISTRICTS OF THE COUNTRY

803. SHRI MEGHRAJ JAIN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of the number of Krishi Vigyan Kendras (KVKs) functioning in the country, State-wise, including Madhya Pradesh;
- (b) whether Government proposes to establish such Kendras in all districts of the country, if so, the details thereof and whether any target has been fixed for this; and
- (c) whether Government proposes to increase the amount of financial assistance being given to these KVKs, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The State-wise number of Krishi Vigyan Kendras (KVKs) functioning in the country including Madhya Pradesh is given at **Annexure-I**.
- (b) Yes, Sir. So far, the Indian Council of Agricultural Research (ICAR) has established 681 KVKs in the country. Besides, the Government has approved for setting-up of 65 new KVKs in the rural districts of country. The details of the districts where New KVKs are to be set-up during 2017-18 to 2019-20 are given in **Annexure-II**.
- (c) Yes, Sir. The ICAR has increased the financial assistance of KVKs from Rs. 830.90 crore in 2016-17 to Rs.887.73 crore in 2017-18.

State-wise details of number of Krishi Vigyan Kendras including Madhya Pradesh

S. NO.	State/Union Territory	No. of KVK
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	24
3.	Arunachal Pradesh	15
4.	Assam	26
5.	Bihar	39
6.	Chhattisgarh	25
7.	Delhi	1
8.	Goa	2
9.	Gujarat	30
10.	Haryana	18
11.	Himachal Pradesh	13
12.	Jammu and Kashmir	21
13.	Jharkhand	24
14.	Karnataka	33
15.	Kerala	14
16.	Lakshadweep	1
17.	Madhya Pradesh	51
18.	Maharashtra	45
19.	Manipur	9
20.	Meghalaya	7
21.	Mizoram	8
22.	Nagaland	11
23.	Odisha	33
24.	Pudducherry	3
25.	Punjab	22
26.	Rajasthan	42
27.	Sikkim	4
28.	Tamil Nadu	30
29.	Telangana	16
30.	Tripura	7
31.	Uttarakhand	13
32.	Uttar Pradesh	69
33.	West Bengal	22
Total		681

**Details of the districts where KVKs proposed to be set-up in the country
during 2017-18 to 2019-20**

Zone	Name of the State/Union Territory	Name of the District
Zone-I	Jammu & Kashmir [4]	1) Baramula (additional)
		2) Kishtwar
		3) Ramban
		4) Udhampur
	Uttarakhand [2]	5) Pithoragarh
		6) Chamoli
Zone-II	Rajasthan [6]	7) Sriganganagar
		8) Jalore
		9) Pali
		10) Udaipur
		11) Sikar
		12) Bhilwara
	Haryana [3]	13) Palwal
		14) Mewat
		15) Panchkula
Zone-III	Uttar Pradesh [20]	16) Allahabad
		17) Kheri
		18) Hardoi
		19) Azamgarh
		20) Jaunpur
		21) Badaun
		22) Sultanpur
		23) Bahraich
		24) Moradabad
		25) Gonda
		26) Ghazipur
		27) Rae Bareilly
		28) Muzaffarnagar
		29) Shravasti
		30) Amroha
		31) Shamali
		32) Hapur
		33) Sambhal
		34) Amethi
		35) Kasganj
Zone-IV	Bihar [5]	36) Madhubani
		37) Pashchim Champaran
		38) Purba Champaran
		39) Samastipur
		40) Gaya

Zone	Name of the State/Union Territory	Name of the District
Zone-V	West Bengal [4]	41) Bankura
		42) Birbhum
		43) Murshidabad
		44) Bardhaman
Zone-VI	Arunachal Pradesh [2]	45) Kurung Kumey
		46) Dibang Valley
Zone-VII	Tripura [1]	47) Sepahijala
Zone-VIII	Maharashtra [5]	48) Sangli
		49) Kolhapur
		50) Nagpur
		51) Thane
		52) Jalna
	Dadra & Nagar Haveli [1]	53) Silvassa
Daman & Diu [2]	54) Daman	
	55) Diu	
Zone-IX	Madhya Pradesh [3]	56) Sagar
		57) Chhindwara
		58) Dhar
	Chhattisgarh [4]	59) Sukma
		60) Balod
		61) Kondagaon
Zone-X	Tamil Nadu [2]	62) Surajpur
		63) Villupuram
	Puducherry [1]	64) Thiruppur
		65) Mahe
